

LOK SABHA

TO BE ANSWERED ON August 02, 2021/Sravana 11, 1943 (Saka)

Mudra Loans

2122. SHRI BANDI SANJAY KUMAR:

Will the Minister of **FINANCE** be pleased to state:

- (a) whether the Government is committed to create an inclusive, sustainable and value based entrepreneurial culture in the country;
- (b) if so, the details of MUDRA loans approved and sanctioned under - Shishu, Kishore and Tarun for the State of Telangana, since inception of the scheme, Year- wise;
- (c) the details and number of beneficiaries benefitted from the scheme, category-wise
- (d) whether the Government has received complaints against bankers for not releasing the funds due to local political compulsions; and
- (e) if so, the measures considered to be taken by the Government?

ANSWER

Minister of State in the Ministry of Finance

(DR. BHAGWAT KARAD)

(a) Under Pradhan Mantri Mudra Yojana (PMMY), institutional credit up to Rs. 10 lakh is provided by Member Lending Institutions (MLIs) for entrepreneurial activities to micro/small business units which help in creating income generating activities in sectors such as manufacturing, trading, services and activities allied to agriculture.

As per data uploaded by Member Lending Institutions (MLIs) on Mudra portal, as on 31.03.2021, over 29.55 crore loans amounting to Rs. 15.52 lakh crore have been sanctioned under PMMY across the country, since inception of the Scheme in April, 2015. Of these, more than 6.80 crore loans amounting to Rs. 5.20 lakh crore have been extended to New Entrepreneurs/Accounts.

(b) and (c) The details of loans provided under different categories of PMMY viz. Shishu (loans up to Rs. 50,000), Kishore (loans from Rs. 50,001 to Rs. 5 lakh), and Tarun (loans from Rs. 5 lakh to Rs. 10 lakh), in the State of Telangana from April 2015 to March 2021 are provided in the Annexure to this reply.

(d) and (e) Any complaints received in respect of implementation of PMMY including non release of funds, are redressed in coordination with the respective banks.

Annexure as referred to in respect of Lok Sabha Unstarred Q No. 2122 for reply on 02.08.2021

**Category-wise data of No. of accounts and Sanctioned Amount under Pradhan Mantri Mudra Yojana
in the State of Telangana (08.04.2015 to 31.03.2021)**

[Amount in Rs. Crore]

Financial Year	Shishu		Kishore		Tarun		Total	
	No of Accounts	Sanctioned Amt	No of Accounts	Sanctioned Amt	No of Accounts	Sanctioned Amt	No of Accounts	Sanctioned Amt
FY 2015-16	2,86,985	612	98,675	2,082	15,101	1,140	4,00,761	3,835
FY 2016-17	3,79,247	884	86,416	1,706	17,031	1,289	4,82,694	3,878
FY 2017-18	6,37,258	1,534	1,21,014	2,742	31,043	2,269	7,89,315	6,545
FY 2018-19	7,86,781	2,240	1,61,329	3,035	34,094	2,504	9,82,204	7,780
FY 2019-20	12,13,412	3,722	1,76,702	2,769	45,512	2,637	14,35,626	9,128
FY 2020-21	4,43,057	737	1,50,057	3,100	43,105	3,111	6,36,219	6,948
Grand Total	37,46,740	9,730	7,94,193	15,434	1,85,886	12,950	47,26,819	38,114

Source: Data uploaded on Mudra Portal by Member Lending Institutions (MLIs)